
Yerukula Pedda Sunkanna Vs State Of Andhra Pradesh

Criminal Appeal No. 46 Of 2015, I.A No. 2 Of 2021

Court: Andhra Pradesh High Court

Date of Decision: May 19, 2021

Hon'ble Judges: C. Praveen Kumar, J; Lalitha Kanneganti, J

Bench: Division Bench

Advocate: K Aruna

Judgement